

## ACT No. VIII OF 1898.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*Received the assent of the Governor General on the  
15th July, 1898.*

### An Act to amend the Indian Paper Currency Act, 1898.

**WHEREAS** it is expedient to amend the Indian Paper Currency Act, 1898; It is hereby enacted II of 1898.  
as follows:—

Short title  
and com-  
mencement.

1. (1) This Act may be called the Indian Paper Currency Act Amendment Act, 1898; and  
(2) It shall come into force at once.

Amendment  
of section 1,  
Act II, 1898.

2. Sub-section (3) of section 1 of the Indian Paper Currency Act, 1898, is hereby repealed and the II of 1898.  
following is substituted therefor, namely:—

“(3) It shall remain in force for two years and six months from the commencement thereof.”